

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

123. I.A. 3619/2023

IN C.P.(IB)-96(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.05.2024**

NAME OF THE PARTIES: DHL Ecommerce (India) Private Limited

V/s.

Future Supply Chain Solutions Limited.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **04.07.2024**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

//NSW/

Sd/-

LAKSHMI GURUNG  
Member (Judicial)